

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 90 OF 2017

Dated : 19th August, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Bihar State Power Transmission Co. Ltd. &Anr. Appellant(s)
Vs.
M/s. Shree Cement Ltd. &Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Akshat Jain
Mr. Girik Bhalla

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-1
Mr. Arijit Maitra
Mr. Gaurav Singh for R-2

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **11.11.2019.**

**(S. D. Dubey)
Technical Member**

pr/vt

**(Justice Manjula Chellur)
Chairperson**